

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).26243/2005

(From the judgement and order dated 19/07/2005 in WA No. 1432/2005
of The HIGH COURT OF KERALA AT ERNAKULAM)

STATE OF KERALA & ANR.

Petitioner(s)

VERSUS

D. GOPALAKRISHNA PILLAI & ORS.

Respondent(s)

(With prayer for interim relief and office report)

Date: 24/07/2006 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ARIJIT PASAYAT

HON'BLE MR. JUSTICE LOKESHWAR SINGH PANTA

For Petitioner(s)

Mr. G. Prakash,Adv.

Ms. Beena Prakash,Adv.

For Respondent(s)

UPON hearing counsel the Court made the following

O R D E R

Call the matter after two weeks, as prayed for.

wal)

(Neena Verma)

(Vijay Aggar

Court Master

Court Master